

Government of India

Ministry of Coal

Lok Sabha

Unstarred Question No. 3018

To be answered on 17.12.2015

Re-Examination of Bids for Coal Blocks

3018. SHRIMATI V. SATHYA BAMA

Will the Minister of COAL be pleased to state:

- (a) whether the Government is re-examining bids for nine coal blocks which emerged as top bidders in the recently held auction;
- (b) if so, the details thereof;
- (c) whether there was cartel in coal bids for the coal allocations held recently; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b): Government had directed re-examination of the recommendations of the Nominated Authority in respect of 8 tenders for auction of 10 coal mines viz. Gare Palma IV/1, Gare Palma IV/2 & IV/3, Marki Mangli-III, Dumri, Mandla-South, Brinda & Sasai, Meral and Tara.

(c) & (d): The issue relating to collusive bidding can only be determined after due investigations.
